| Name of the corporate debtor: Laxmiramuna Investments Private Limited | | | | | | | | | | |
|--|--|--|--|--|--|--|--|--|--|--|
| Date of commencement of CIRP: 02/01/2025 (order received / uploaded on 06/01/2025) | | | | | | | | | | |
| List of creditors as on 05/07/2025 | | | | | | | | | | |
| | | | | | | | | | | |

| | | Details o | f claim received | Details of claim admitted | | | | | Amount | Amount of | | | | |
|---------|---|-----------------|------------------|---------------------------|---------|-------------------------------------|---|----|--------------------------------|------------------------------|---|---|------------------------------------|-----------------|
| S No | Name of creditor | Date of receipt | Amount claimed | Amount of claim admitted | | Amount covered by security interest | | | % voting share in CoC | Amount of contingen claim | | | Amount of claim under verification | Remarks, if any |
| | Krishkan Investment Private Limited | 10/1/2025 | 30,277,973 | 30,277,973 | Secured | 30,277,973 | - | No | 39.43% | - | - | - | - | |
| | | | 30,277,973 | 30,277,973 | | 30,277,973 | - | | 39.44% | - | - | - | 1 | |
| No | es: | | | | | | | | | | | | | |

The claims are admitted on basis of verification based on the data / documents shared by the claimant and decuments / data shared by Corporate Debtor. The RP has verified the claims and shared requisite queries with claimants / SBoD for their responses, accordingly post verification of additional details / documents the amount is classified as admitted and not admitted.